

श्री कृष्ण कुमार गोयल अध्यक्ष  
महोदय, ऐसा लगता है कि दिल्ली में कानून  
का राज्य नहीं है, बल्कि जंगल का कानून  
है। महारानीबाग में . . . .

MR. SPEAKER : Irrelevant. I cannot  
allow everything.

(Interruptions)

अध्यक्ष महोदय : यह उसी में आ  
जायेगा ।

(इश्वरदान )

SHRI NIREN GHOSH (Dum Dum) :  
A mere Calling Attention is not sufficient.  
There should be a full discussion.

श्री हरीश कुमार गंगवार (पीली-  
भीत) : अध्यक्ष महोदय, उत्तर प्रदेश,  
बिहार और पंजाब में वर्षान होने से . . .

MR. SPEAKER : We shall consider it.  
I have already allowed Half-An-Hour  
discussion. We will discuss it.

श्री राजनाथ सोनकर शास्त्री (सैदपुर) :  
हमारी पार्टी ने फैसला किया है कि 14 तारीख  
से 18 तारीख तक प्रान्तों में कचहरियों  
में अनशन होगा। हमें आज सूचना  
मिली है कि . . .

MR. SPEAKER : Irrelevant; not allo-  
wed.

(Interruptions)

MR. SPEAKER : What he is showing  
is unparliamentary. Irrelevant; not allo-  
wed. Papers to be laid.

12. 12 hrs.

#### PAPER LAID ON THE TABLE

#### Eighty-Sixth Report of the Law Com- mission on the Partition Act

THE MINISTER OF LAW, JUSTICE  
AND COMPANY AFFAIRS (SHRI P.  
SHIV SHANKAR) : I beg to lay on the  
Table a copy of the Eighty sixth Report  
(Hindi version) of the Law Commission  
on the Partition Act, 1893.  
[Placed in Library. See No. LT-2773/81]

12. 13 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report  
the following message received from the  
Secretary-General of Rajya Sabha :—

“In accordance with the provisions of  
Rule 127 of the Rules of Procedure and  
Conduct of Business in the Rajya Sabha,  
I am directed to inform the Lok Sabha  
that the Rajya Sabha, at its sitting held on  
the 7th September, 1981, agreed without  
any amendment to the Victoria Memorial  
(Amendment) Bill, 1981, which was passed  
by the Lok Sabha at its sitting held on the  
17th February, 1981.”

12. 14 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### FIFTY-SIXTH REPORT

SHRI SATISH AGARWAL (Jaipur) :  
I beg to present the Fifty-sixth Report  
(Hindi and English versions) of the Public  
Accounts Committee on action taken by  
Government on the recommendations  
contained in their 132nd Report (Sixth  
Lok Sabha) on Customs Receipts.

12. 15 hrs.

#### COMMITTEE ON SUBORDINATE LEGISLATION

##### SEVENTH REPORT

SHRI MOOL CHAND DAGA (Pali) :  
Sir, I beg to present the Seventh Report  
(Hindi and English versions) of the Com-  
mittee on Subordinate Legislation.

(Interruptions)\*\*

Mr. SPEAKER : What he is saying is  
without my permission

12. 16 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

##### REPORTED INDO-UNITED STATES DIFFER- ENCE OVER POSTING OF DIPLOMATS

SHRI S.M. KRISHNA (Mandya) :  
Sir, I call the attention of the Hon. Minister  
of External Affairs to the following matter